CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

ALLAHABAD this the 04th day of September 2009.

HON'BLE MR.A.K. GAUR, MEMBER (J) HON'BLE MRS. D.C. LAKHA, MEMBER (A)

Civil Misc. Contempt Petition No. 169 of 2005

In

Original Application Number.354 of 1998

Dayanand Son of Raja Ram Yadav Resident of Village and Post-Rauna Kala, Tehsil-Basti Sadar, District-Basti.

.....Applicant

VERSUS

- 1. Kulveer Singhj, Post Master General, Gorakhpur Region Gorakhpur.
- 2. Bahadur Singh, Director Postal Services, Gorakhpur.
- R.N. Gupta, Superintendent of Post Offices, Basti Division 3. Basti.
- 4. Govind Singh, Assistant Superintendent of Post Offices, Bansi Sub-Division, Siddharth Nagar.

.....Respondents

Advocate for the applicant:

Sri Ranjeet Trivedi Sri Vivek Srivastava

Advocate for the Respondents: Sri Saurabh Srivastava

ORDER

DELIVERED BY HON'BLE MR. A.K. GAUR, J.M

There is no representation on behalf of the applicant. A perusal of the order-sheet clearly indicates that on 21.07.2008 none appeared on behalf of the applicant. On 30.11.2008, case

was adjourned on the request of learned counsel for the applicant. On 15.12.2008 and 10.02.2009 and 03.03.2009, the case was adjourned. On 03.03.2009 last opportunity was granted to the applicant to argue the matter. Today when the case was taken up it was reported by learned counsel for the respondent that writ petition is already pending before Hon'ble High Court in which no interim order has been granted and stay application is pending.

As the matter is already pending before Hon'ble High Court, we do not feel it proper to proceed in contempt proceedings. In our considered view no wilful disobedience of the order and direction of the Tribunal has been committed by the respondents. Contempt Petition is accordingly dismissed, notices issued are discharged.

Member-A

Member-J

/Sushil/